NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/720/ (IB)/CB/2017 NAME OF THE PETITIONER(S) : SIRAJ & RENU

NAME OF THE RESPONDENT(S) : URBANEDGE HOTELS & HOLDINGS PVT LTD

UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

DAWAN

COUNCITES OPOSETON COM

Convertorial
Corporate
dector

Counsel for both the parties present. The last chance is given to the Corporate Debtor to file a reply, failing which the matter will be taken up for arguments on the next date of hearing. Put up on 08.02.2018 at 10.30 AM.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**